(c) About Rs. 1.28 lakhs.

Russian and Rumanian Technicians at Guiarat Oil Fields

1416. Shri Jashvant Mehta: Will the Minister of Mines and Fuel be pleased to state:

- (a) what is the total number of Russian and Rumanian technicians working at oil fields in Gujarat area for Oil and Natural Gas Commission;
- (b) what is the split up of these technicians category-wise; and
- (c) what is the total expenditure incurred on them annually from the day they have started working?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (c). The required information is being collected and will be laid on the Table of the House as soon as it is available.

Rabindra Bhawan at Agartala

Minister of Scientific Research and Cultural Affairs be pleased to state:

- (a) whether regional Rabindra centenary committee set up in Tripura, have any plan to construct a Rabindra Bhawan at Agartala;
- (b) if so, whether the Central Government has approved the plan; and
- (c) if so, what steps have been taken to construct the Rabindra Bhawan?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) to (c). The foundation stone of Rabindra Bhawan in Agartala was laid on the 18th April, 1961. As the matter concerns the Tripura Administration, it was not necessary for Government of India to approve the plan.

Study Leave to Central Government Employees

- 1418. Shri M. L. Dwivedi; Will the Minister of Finance be pleased to state:
- (a) whether it is a fact that on the recommendation of the Second Pay Commission Government have decided to grant study leave to Central Government employee, liberally and to encourage or advise them in suitable cases to have such leave;
- (b) if so, what, are the essential conditions which a Government employee is required to fulfil for grant of study leave abroad;
- (c) how much leave salary can be admissible to a Government employee during study leave; and
- (d) whether Government employee can send his application for admission directly to a University for a particular course before submitting an application for grant of study leave?

The Minister of Finance (Shri Morarji Desai): (a) Yes.

- (b) The information is contained in the statement laid on the Table of the House. [See Appendix II, annexure No. 32].
- (c) Half the amount of average monthly pay earned during ten months preceding the month in which the leave commences or half the amount of substantive pay, whichever is greater.
 - (d) Yes.

Production of Heavy Water

1419. { Shri P. C. Borocah: Shri Daljit Singh:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether production of heavy water has started in India with the